

## NOTICE

**IT IS HEREBY NOTIFIED** for the information of the advocates, litigants and parties appearing in person that on **Thursday, 25<sup>th</sup> April 2024 at 10.30 a.m. :**

### **I**

The **Hon'ble Shri. Justice Prakash D. Naik (at Bombay)** will take up the matters , **through Video Conferencing**, as per the board notified separately.

### **II**

Necessary arrangement for Video Conferencing is made in the **Court Room No. 5** of this establishment.

High Court of Bombay at Goa,  
Porvorim, Goa

Date : 24.04.2024

Sd/-  
( Ram S. Prabhu Dessai)  
**Registrar (Judicial)**